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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 115 /2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th December, 2016, 10.30 A.M

Name of the Company		Sara International Pvt. Ltd. & Ors. -Versus- Gopalpur Ports Limited & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S CHOWDHURY Adv

R 1-10

2. Shreya Som Adv

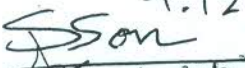

Petitioners

3. Sandeep Buraria, Adv
Srinjoy Bhattacharya, Adv

R-11



9.12.16



9.12.16

ORDER

Ld. Counsels for the Petitioners and the Respondents are present.

I.A.No. 64/2016 has been filed by the petitioners for taking some documents on record. Ld. Counsel for the respondents informed that he has no objection for taking documents on record

subject to his contentions raised in reply to C.P. In the circumstances
IA No. 64/2016 is allowed. Documents are being taken on record.

Ld. Counsels for both the parties submitted that process of
settlement is going on. Hence the case may be adjourned.

Adjournment is allowed.

List the matter on 30/01/2017 for further proceedings.

S. Vijayaraghavan.

(S. Vijayaraghavan)
Member (T)



(Vijai Pratap Singh)
Member (J)